

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 31st May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Ravinder Kumar Gupta, Adv. for R-1&2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Bhanwar Pal Singh Jadon, Adv. for UP
FOR ADMISSION			
2.	M.A. No. 153/2019 IN Original Application No. 324/2015	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Raunak Parekh, Adv. for Applicant
AFTER NOTICE			
3.	Execution Application No. 21/2019 IN Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Execution Application No. 15/2019 IN O. A. No. 368/2018	Nilkanth Rajaram Raskar Vs. M/s Saswad Mali Sugar Factory Ltd. & Ors	Mr. Nitin Lonkar, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Salim A. Inamdar, Adv. for R-1 & 2 Mr. Mukesh Verma, Adv. for MPCB
5.	Original Application No. 210/2019 (I.A. No. 329/2019)	Pavit Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Ajay Jain, Adv. for R-2, 4, 5, 7 & 8 Ms. Puja Kalra, Adv. for SDMC Mr. Kush Sharma, Adv. for DDA Mr. Brijender Singh Dhull, Adv.
FOR HEARING			
6.	Original Application No. 33/2013 (T _{HC}) (M.A. No. 614/2014, M.A. No. 1645/2018, M.A. No. 1711/2018, M.A. No. 1788/2018, I.A. No. 344/2019 & I.A. No. 374/2019) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12

			<p>Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood, Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv. Mr. Suvineet Sharma, Adv.</p>
7.	<p>Original Application No.30/2013 (T_{HC}) (M.A. No. 1630/2018, M.A. No. 1686/2018, I.A. No. 284/2019, I.A. No. 285/2019, I.A. No. 286/2019, I.A. No. 287/2019, I.A. No. 288/2019 & I.A. No. 338/2019)</p>	<p>Jai Singh & Ors. Vs. U.O.I. & Ors.</p>	<p>Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Naginder Benipal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv. Mr. Rahul Meena, Adv. for PSIEC Mr. Gagan Kumar, Adv.</p>
8.	<p>Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015</p>	<p>Sushil Raghav Vs. Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Vinayak Gupta, Adv. for MoEF Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7 Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Raina, Adv. for UPSIDC</p>
9.	<p>Execution Application No. 35/2018 IN O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ)) (I.A. No. 210/2019)</p>	<p>Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.</p>	<p>Mr. Shivraj P Kadam Jahagirdar, Adv. for Applicant Mr. Sumeer Abhyankar, Adv. for R-1 Mr. T.V.S. Raghavendra Sreyas, Adv. for R-2 Mr. Vinayak Gupta, Adv. for MoEF Mr. Vijay Kumar, Adv. for R-3 Mr. Mukesh Verma, Adv. for MPCB</p>

CASE AT SR. NO. 10 TO 12 WILL BE TAKEN-UP ON 12.07.2019 FOR HEARING

10.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Adv. . Mr. Sanjay Upadhyay, Adv. Mr. A. K. Prasad, Adv. for Central Water Commission Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv. Mr. Ajay Jain, Adv. for GNCTD Mr. Vishal Tripathi, Adv. for ADA
11.	Appeal No. 08/2017 (M.A. No. 414/2017 & I.A. No. 154/2019)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Ajay Bansal, AAG. for R-3 Mr. I. K. Kapila, Adv. for R-9
12.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. S. P. Singh, Sr. Adv. with Mr. Manoj Kumar, Adv. for R-7, 17, 20, 22, 24, 28, 40, 42 & 49 Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41

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